

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2647
ANSWERED ON:08.08.2003
BONUS TO AUTONOMOUS BODIES
JASWANT SINGH YADAV

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to pay ad-hoc bonus to the employees of statutory/autonomous bodies at par with the Central Government employees;
- (b) if so, the details thereof; AND
- (c) if not, the reasons therefore ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) to (c): Decision to grant non-productivity linked (ad hoc) bonus to the employees of Central Government and statutory/autonomous organisations will be taken at the appropriate time.